

collected and the same will be laid on the Table of the Sabha in due course.

S.T.D. Between Districts Towns and the Capital in U.P.

1651. SHRI ZAINUL BASHER: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a proposal to connect all the districts of Uttar Pradesh with the State Capital by S.T.D. under the consideration of Government;

(b) if so, when is it expected to be completed; and

(c) the detail of work undertaken so far?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) Yes, Sir.

(b) The connection of all the 56 District Headquarters in Uttar Pradesh by STD to the State Capital is planned to be completed progressively in the coming years. It is difficult to spell out a precise date at this stage.

(c) Till now, the following District Headquarters have been provided STD connection to Lucknow, Agra, Allahabad, Faizabad, Gaziabad, Kanpur, Rae Bareilly, Unnao and Varanasi.

In order to connect the other Stations to Lucknow, Trunk Automatic Exchanges at the following places have been planned:

Kanpur T.A.X.—Being expanded.

Bareilly T.A.X.—Being commissioned immediately.

Lucknow T.A.X.—To be commissioned by 84-85.

Agra T.A.X.—To be commissioned by 84-85.

Allahabad T.A.X.—To be commissioned by 84-85.

Varanasi T.A.X.—To be commissioned by 84-85.

A number of interstice, U.H.C., Coaxial and Microwave systems have also been planned to connect the various District Headquarters to the Trunk Automatic Exchange mentioned above for providing STD service to Lucknow.

At present 16 District headquarter towns are having manual telephone exchanges and 2 are having very small auto exchanges. These have to be replaced by auto exchanges of suitable size and type before subscriber trunk dialling could be introduced at these places. Auto Exchange equipment required for these places has also been planned.

Application from Hindi Siksha Samiti, Orissa

1652. SHRI LAKSHMAN MALICK: Will the Minister of EDUCATION be pleased to state:

(a) whether any requests for the sanction of annual grants for running the establishment and working out its teaching schemes have been received by the Central Government from the Hindi Siksha Samiti, Orissa; and

(b) if so, the action taken by Government in the matter and by when the payment of the annual grants are likely to be made?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) and (b). Under the Scheme for Financial Assistance to Voluntary Organisations for propagation of Hindi in non-Hindi speaking States the request for Grant-in-aid during 1979-80 was received from Secretary, Hindi Siksha Samiti, Cuttack, Orissa. The Samiti was sanctioned grant of Rs. 8025 for running Hindi library, organising seminars and meeting other contingent expenditure on the basis of the recommendations of the Grants

Committee. No request for Grant-in-aid for 1980-81 has been received in the Ministry from Hindi Siksha Samiti so far.

Linking of District Headquarter with Trunk-Call Facility in Nagaland

1653. SHRI CHINGWANG KON-YAK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to connect all the District Headquarters in Nagaland with trunk-call facilities; and

(b) if so, by what time it is expected that these facilities will be made available to the public?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) Yes, Sir.

(b) Out of six District Headquarters other than Kohima, one District Headquarter viz. Mokokchung is already connected with Kohima. For three District Headquarters namely Wokha, Zunheboto and Tuensang estimates for construction of overhead lines have been approved and these are planned to be linked with Kohima within a year subject to availability of stores. The above mentioned District Headquarters and remaining two District Headquarters namely Mon and Phek are proposed to be linked by UHF system during 1982-83.

20-सूत्री कार्यक्रम के अन्तर्गत दी गई भूमि से बेदेखल किये गये अनुसूचित जाति तथा अनुसूचित जनजाति के लोग

1654. श्री भगवान बड़े: क्या ग्रामीण पुनर्निर्माण मंत्री यह बताने की कृपा करेंगे कि:

(क) 20-सूत्री कार्यक्रम के अन्तर्गत दी गयी भूमि से 1977 से 1979 के दौरान बेदेखल किये गये अनुसूचित जाति तथा अनुसूचित जनजाति के लोगों की राज्यवार संख्या कितनी है;

(ख) क्या सरकार ने बेदेखल किये गये उन लोगों को भूमि वापस दिलाने के बारे में कोई कार्यवाही की है;

(ग) यदि हां, तो अब तक कितने व्यक्तियों को भूमि का कब्जा दिया गया है; और

(घ) शेष व्यक्तियों को उनकी भूमि का कब्जा कब तक दिया जायगा?

कृषि मंत्रालय में राज्य मंत्री (श्री आर. बी. स्वामीनाथन): (क) से (घ). आबंटियों को काफी संख्या में बेदेखल किए जाने की कोई रिपोर्टें प्राप्त नहीं हुई हैं। बिहार में, अधिकतम सीमा से फालतू भूमि के 1833 आबंटियों (सभी जातियों से संबंधित) को बेदेखल किये जाने की सूचना प्राप्त हुई थी परन्तु राज्य सरकार ने 889 आबंटियों को पुनः स्थापित कर दिया था। अन्य मामलों की जांच की जा रही थी। उत्तर प्रदेश में कुछ शिकायतें थीं कि 1,30,250 आबंटि आबंटित भूमि का कब्जा लेने में असमर्थ थे। राज्य सरकार ने 1,26,326 आबंटियों को पहले ही कब्जा दिला दिया है और केवल 3,924 मामले निलम्बित पड़े हुए हैं। इसके अलावा, उत्तर प्रदेश जमीनदारी उन्मूलन तथा भूमि संधार अधिनियम के प्रावधानों का उल्लंघन करते हुए उत्तर प्रदेश में लगभग 1 लाख व्यक्तियों को 22,806 हैक्टेयर सार्वजनिक उपयोगिता की भूमि आबंटित की गई थी। इस श्रेणी के लगभग 27,000 आबंटन खारिज कर दिए गए हैं परन्तु 689 आबंटियों को इसकी एवज में भूमि आबंटित कर दी गई थी। अन्य मामलों में, आबंटियों (जिनमें से अधिकांश अनुसूचित जाति तथा अनुसूचित जनजाति से संबंधित हैं) को उस समय तक भूमि पर कब्जा रखने की अनुमति दी गई है जब तक इसकी सार्वजनिक प्रयोजन के लिये वास्तविक रूप में आवश्यकता न हो।

Revenue from Indian made Foreign Liquor

1655. SHRI K. MALLANNA: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that despite the strict excise policy and nearly